#### **GOVERNMENT OF INDIA**

## MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 746 TO BE ANSWERED ON 12.12.2022

#### **Opening of New High Schools and Inter Colleges in Uttar Pradesh**

†746. SHRI ARUN KUMAR SAGAR:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of new high schools and new inter colleges that are needed in Uttar Pradesh according to the standards of the National Secondary Education Campaign;
- (b) whether the Central Government has taken any step according to the standards of the National Secondary Eduction Campaign for setting up of high schools and intermediate schools in Uttar Pradesh, especially in Shahjahanpur parliamentary constituency according to the National Secondary Education Campaign; and
- (c) if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (c): Education is in the Concurrent list of the Constitution and majority of the schools come under the purview of the respective State Government/ UT Administration. The opening and closing of schools are within the purview of respective State Government and UT Administration.

The Department of School Education and Literacy has launched an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha with effect from the year 2018-19. The Scheme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE).

Under the scheme, financial assistance is provided to the States and UTs for implementation of various interventions including opening of new schools/ upgradation/ strengthening of existing schools. This is based on the annual plans

prepared by the States and UTs, as per their requirements/ priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals including Shahjahanpur parliamentary constituency. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme, and physical and financial progress of the State for the interventions approved earlier.

As per the information provided by the State Government of Uttar Pradesh, under Centrally sponsored scheme of Samagra Shiksha, 5 high schools and 1 intermediate school have been sanctioned in Shahjahanpur district.

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